

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1160 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Versus

Scotts Garments Ltd. & Ors.

...Respondents

For Appellants: Ms. Sonali Khanna, Advocate (Appellants 1 & 2)

**For Respondents: Shri K.V. Balakrishnan and Shri Rahul Kumar
Sharma, Advocates (R-2)
Shri Deepak Verma and Shri Suryakant Sharma,
Advocates (R-4)**

ORDER

19.02.2020 Arguing Counsel for Appellant is stated to be unavailable.

Apart from this, this Appeal may not be listed before a Bench of which Mr. Justice A.I.S. Cheema, Member (Judicial) is Member. Registry to take instructions regarding listing of this Appeal.

Tentatively, post this Appeal 'for Orders' on 5th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md